

COURT-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P NO. 271/KB/2017
C.P NO. 289/1996

CORAM: 1. Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th May, 2017, 10.30 A.M

Name of the Company		SREE RAM ENGINEERING CO. -VS- DUNLOP INDIA LIMITED	
Under Section		433,434 & 439	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Date : 29-05-2017 TP No.268/KB/2017 – CP No. 95/2014 – Sree Ram Engineering Co. vs. Dunlop India Limited.

ORDER

No one appeared.

Fix the matter on 26-07-2017.


MANORAMA KUMARI
MEMBER(J)